hon. Member reading it carefully because what he said was exactly right, it represents our position and has represented our position. There is nothing new in it.

Shri Nath Pai: There is no departure from our policy?

श्री किशन पटनायक : जब किसी देश में हमारे राजदूतों के प्रति वार वार श्रसम्मान दिखलाया जाता है तो उसके लिए भारत सरकार का क्या रुख व पालिसी रहतो है ?

श्री जबाहरलाल तेहरू: म्रब मैं इसका क्या जवाब दूं सिवाय इसके कि इसमें बार बार म्रसम्मान नहीं किया गया है म्रीर इस मौके पर भी नहीं किया गया है।

Dr. Sarojini Mahishi: May I know whether the First Secretary or the Charge d'Affaires of the Indian Embassy thinks that the explanation given by the Chinese Government is satisfactory and whether they also think that this practice is consistently pursued by the Chinese with reference to all the diplomatic officers of other countries in Peking?

Shrimati Lakshmi Menon: That is so.

Berubari

Shri S. M. Banerjee:
Shri Hari Vishnu Kamath:
Shri Mohan Swarup:
Shri Hem Barua:
Shri Yashpal Singh:
Shri Kachhavaiya:

Will the **Prime Minister** be pleased to state:

- (a) whether the joint survey of Berubari has been completed; and
- (b) whether there has been unanimous agreement on this with Pakistan?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) No, Sir.

(b) Does not arise.

shri S. M. Banerjee: In view of the recent developments on our borders and the attitude of Pakistan, may I know whether the Government of India will revise their decision and not hand over those territories and those people for further slaughter?

Shrimati Lakshmi Menon: Now the matter is sub-judice because, the local people have sent an appeal, and I do not think we should discuss that at all here.

Mr. Deputy-Speaker: It is sub-judice.

Shri S. M. Banerjee: A general survey is going on. I am not speaking on the merits of the case. In view of the arrogant attitude of Pakistan, I want to know whether the Government of India are going to revise or change their policy.

Mr. Deputy-Speaker: The Minister has already said that it is sub-judice. If you have any other question, you may ask.

Shri S. M. Banerjee: They have already taken a decision. Now, because of the change in the attitude of Pakistan, will they revise their policy?

Mr. Deputy-Speaker: That can be taken up after the decision of the High Court. Have you any other question?

Shrimati Lakshmi Menon: We have already taken a decision about the division of Berubari. There is no question of changing our decision.

WRITTEN ANSWERS TO QUESTIONS

Recall of Indian Contingent from Lace

*268. { Shri Nambiar: Shri Yashpal Singh:

Will the Minister of **Defence be** pleased to state:

(a) whether Government have decided to withdraw our Armed